

(b) Based on the reports of the Central Teams and recommendations of the High Level Committee on Relief, Central assistance was sanctioned to Karnataka for drought relief work during the last three years as indicated below :—

Year	(Rs. in crores) Amount sanctioned
1984-85	Rs 32.73
1985-86	62.46
1986-87	50.00

Self Financing Schemes

697. SHRI SYED SHAHABUDDIN :
Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the present status of implementation and allotment of housing units under the Self-Financing Schemes by the DDA;

(b) the number of units of each category under each Scheme advertised, constructed and allotted;

(c) the categories for which reservations were made under each Scheme and the extent of reservation utilised; and

(d) the particulars of beneficiaries of reservation for M. Ps and Ex-MPs under Self-Financing Schemes ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Position of registration, allocation and balance of registrants schemewise is indicated in the enclosed statement I below.

(b) The requisite information is given in statement II below.

SFS No.	Category	Extent of reservation	Remarks
I, II & III	(i) SC/ST	25%	If the requisite number of applications are not received from the reserved categories the flats will be offered to the persons registered in non-reserved category. Reservations availed are given in statement-III below.
	(ii) Ex-servicemen	1%	
	(iii) Physically handicapped	1%	
	(iv) Widows of defence personnel killed in action.	1%	
IV & V	(i) SC/ST	25%	
	(ii) MPs	3%	
	(iii) Persons who won national recognition in the field of sports, Arts and Music.	2%	
	(iv) Physically handicapped.	1%	

(d) The requisite information is given in statement-IV below.

Statement-I

The position of Registration Allocation etc.

S ₁ No.	S.P.S. Scheme	No. & Date during which Scheme remained open	No. of Registration	No. of registrants who get the Regn. Cancelled	Balance Registration	No. of Registrants who have been allocated flats upto 1987	As on 20-2-87		Remarks
							Balance	Regn.	
1	2	3	4	5	6	7	8	9	
1.	I	15-9-77 to 30-4-78	2743	286	2447	2447	Nil		
2.	II	27-11-78 to 31-1-79	4393	469	3924	3924	Nil		
3.	III	12-11-79 to 30.11-79	3616	219	3397	3140	257		
4.	IV	7-1-81 to 7-3-81	8615	843	7772	7715	57		
5.	V	15-5-82 to 14-8-82	34631	4148	30483	20184	10299		
6.	Spl. SFS retired	8-1-81 to 7-3-81 22-5-83 to 22-7-83	3242	89	3153	965	2188		
7.	VI	25-5-85 to 14-8-85	17805	752	17053	—	17053		
Total			75045	6816	68229	38375	29854		

Statement-II

The Position of Flats under S.F.S. as on 30-1-86

No.	Name of the Scheme (Locality)	Flats Proposed			Flats completed			Flats handed over to the allottees (P/L issued)	Remarks	
		I	II	III	I	II	III			
1	2	3			4			5	6	
1.	Saket	128	643	413	128	643	413	128	643	413
2.	Hauz Khas	—	152	228	—	152	228	—	152	228
3.	Rasant Enclave	132	146	146	132	146	146	132	146	146
4.	Munirka Enclave	—	68	136	—	68	136	—	67	136
5.	Sidharatha Enclave	—	90	180	—	90	180	—	90	180
6.	Yusuf Sarai	—	120	180	—	120	180	—	120	180
7.	Munirka (JNU)	—	96	144	—	96	144	—	96	144

1	2	3	4	5	6	
8.	Sheikh Sarai	48	353	48	353	203
9.	Vasant Bihar (RBI)	—	10	20	—	10
10.	Masjid Moth	—	12	24	—	12
11.	Kalkaji (near community centre)	62	236	62	235	55
12.	Kalkaji (near Yamuna Coop.)	—	38	76	—	38
13.	Kalkaji PKT. B	—	136	96	—	136
14.	Kalkaji (West of community centre)	—	192	384	—	180
						354
						12 Cat. II&24 Cat. III are under const. & are likely to be ready by Dec, 86.
15.	Kalkaji (A-4)	—	136	136	—	125
16.	Alaknanda (448)	—	224	224	—	208
17.	Alaknanda B&C	—	216	216	—	211
18.	Alaknanda 'E	—	64	64	—	30
19.	Alaknanda (near DB College)	—	216	54	—	206

1	2	3	4	5	6						
30.	Rajouri Garden	50	714	386	50	714	306	41	712	300	80 Cat. III flats are under construction. Likely date of completion is Dec. 86.
31.	East of Kailash	144	68	136	144	68	136	143	65	120	
32.	Janakpuri	—	195	96	—	195	96	—	160	60	
33.	Paschim Puri ASB/B-BGI	82	573	68	82	573	68	42	460	50	
34.	Greater Kailash	—	32	32	—	32	32	—	32	32	
35.	Niti Bagh	14	28	—	14	28	—	—	14	28	
36.	Gulabi Bagh	—	80	50	—	80	50	—	80	49	
37.	Bedella Extn.	—	224	—	—	224	—	—	180	—	
38.	Vikas Puri	280	280	—	280	280	—	1	122	—	
39.	Kishan Garh	—	614	614	—	188	188	—	15	135	264 Cat. II&264 Cat. III flats are under cont. Likely to be ready by April 87.

1	2	3	4	5	6
40.	Alaknanda B (Pkt. D)	— 250 160 —	256 160 —	150 93	—
41.	Pitampura	— 664 368 —	552 256 —	—	Draw held for 552 Cat. II flats and 256 Cat. III flats and 128 Cat. III flats held up.
42.	Mall Road	— 72 108 —	66 101 —	—	Draw held in Dec.
43.	Shalimar Bagh BE	— 100 —	— — —	—	The Contn. is held up.
44.	Shalimar Bhagh BW	— 240 240 —	136 136 —	—	136 Cat. III flats completed and draw held.
45.	Vasant Vihar (JNU)	— 222 333 —	— — —	—	64 Cat. II and 96 Cat. III flats are under construction likely to be ready in Feb. 86 and Const. of the remaining flats is held up.

	1	2	4	4	2	92	276	4	5	6
46. Triokpuri			226	678	—	92	276	—	—	92 Cat. I&276 Cat. II completed and draw held 402 CAT. II flats are likely to be ready by Dec., 1986.
47. Ashok Vihar Ph. III			—	324	81	—	—	—	—	Likely to be completed in Dec. 1986.
48. Katwaria Sarai (M.S.)			—	—	112	—	—	—	—	Likely to be completed in March, 1987.
49. East of Kailash (M.S.)			—	—	192	—	—	—	—	Likely to be completed in March, 1987.
50. Motia Khan (M.S.)			—	—	256	—	—	—	—	The const. has not so far been taken up.
51. Paschimpuri G-17			—	—	528	—	—	—	—	The likely date of completion is Dec. 86.
52 Paschimpuri G-17 PKT. 13			—	1140	—	—	—	—	—	The likely date of completion is March, 1987.

Statement

The total numbers of allotment/allocation made to MPs, SC/ST Physically Handicapped Ex-Servicemen Artists war-widow upto 6.12.85 under SFS.

Date of Draw	Total allocation/ allotment made MPs	Scheduled Caste/ Scheduled Tribe	Physically Handicapped	Ex-Servicemen	Artists	War Widows	Remarks
1980	1 No	—	—	—	—	—	—
1981	1 No	—	—	—	—	—	—
1983	14 Nos	145 Nos	52 Nos	27 Nos	25 Nos	1 No	—
1984	13 Nos	56 Nos	22 Nos	7 Nos	8 Nos	—	—
1985	3 Nos	35 Nos	5 Nos	4 Nos	2 Nos	1 No	—
1986	—	—	—	—	—	—	(1987)
1987	—	—	—	—	—	—	The figures is been worked out

Statement

Statement showing the names of Member of Parliaments who have allocated/alloted flats under SFS.

S. No.	Date of Draw	Name of M. Pa	Allocation Cat.	Locality	Remarks
1	2	3	4		5
1.	1981	Sh. Jagjit Singh Anand	II	Munirka	
2.	1980	Sh. Mohd. Yunus Salem	III	Munirka	
3.	1983	Sh. Satish Aggarwal	III	East of Kailash	(MS)
4.	Dec.'83	Shri Mallikarjundu	II	Vasant Vihar	
5.	June'84	Sh. Assarul Haque	II	Sukdev Vihar	
6.	Dec. 83	Sh. Harish Ku Gangwar	III	Alaknanda 'D'	
7.	Dec. 83	Sh. Dhram Chand Jain	III	East of Kailash	(MS) (Cancelled refund)
8.	—do—	Mrs. Kanakamma	III	Shalimar Bagh	Cancelled refund)
9.	—do—	Sh. Ratanlal Kishori Lal	III	Vasant Vihar	
10.	—do—	Sh. Kishan chand Pandey	III	Sarita Vihar	
11.	—do—	Sh. R. L. P. Verma	III	East of Kailash	(MS)
12.	—do—	Sh. Syed Shahbuddin	III	Sarita Vihar	(cancelled)
13.	Dec. 83	Sh. M. S. Ramachandran	III	Vasant Kunj	
14.	—do—	Sh. Chingwaj Kanyuk	III	Vasant Kunj	
15.	—do—	Sh. K.B.S. Balasuba Rao	III	Vasant Kunj	
16.	—do—	Sh. Bassi Ramachandra Rao	III	Sarita Vihar	(cancelled)
17.	—do—	Sh. Arun Kumar Nehru	III	Kalkaji	CC
18.	June 84	Smt. Margret Alva	III	Motia Khan	(MS)

1	2	3	4	5
19.	—do—	Sh. Pratap Bhanu Sharma	III	Vasant Kunj
20.	—do—	Sh. Hari Singh Nalwa	III	Alaknanda
21.	—do—	Sh. Chandra Sekhar Singh	III	Vasant Kunj
22.	—no—	Sh. Daya Ram Shakya	III	Vasant Kunj
23.	—do—	Smt. Manoranjan Kaur	II	Vasant Kunj
24.	—do—	Sh. Rajender Prasad	II	Vasant Kunj
25.	—do—	Sh. J. K. Jain	II	Vasant Kanj
26.	—do—	Sh. Deen Bandhu Verma	II	Vasant Kunj
27.	—do—	Sh. Manoranjan Bhakta	II	Vasant Kunj
28.	—do—	Sh. Tayyab Hussain	II	Vasant Kunj (cancelled)
29.	—do—	Sh. G. C. Bhattacharya	II	Vasant Kunj
30.	6.12.86	Sh. Charanji Lal Sharma	II	Rajouri Garden
31.	—do—	Sh. Jayanti Patnaik	II	Rajouri Gardeu
32.	—do—	Sh. Lal Sawia	II	Rajouri Garden

[Translation]

Development Charges by Group Housing Societies

698. SHRI SARFARAZ AHMAD :
SHRI VILAS MUTTEMWAR :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the number of housing societies in Delhi which have deposited development charges with DDA but have not so far been provided electricity, water, sewerage and road facilities; and

(b) the reasons for not providing the facilities; and

(c) the time by which these facilities would be provided ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (c). The information is being collected and will be laid on the Table of the House.

[English]

Identification of Drought Prone Areas

699. SHRI V. KRISHNA RAO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Union Government have identified the drought prone areas in the country ;